

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL INSTITUTE OF MENTAL HEALTH AND NEURO SCIENCES (NIMHANS) – Nomination of the Prl. District & Sessions Judges; District Judges working in Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act; Junior Civil Judges (Juvenile Courts) working in the State of Telangana to participate in the online release event for the report on the study titled “**Factors impacting Judicial Decision Making on Juvenile Transfer in India**” scheduled on 28.10.2023 (Saturday) from 02.30 p.m. to 04.30 p.m. – **ORDERS – ISSUED.**

READ: High Court’s Letter Roc.No.20/JJCELL/2023, dated 20.10.2023 from the Registrar (Administration), High Court for the State of Telangana, Hyderabad.

ORDER ROC.NO. 4262/2023-B.SPL., DATED: 26.10.2023

The High Court is pleased to pass the following order:

The Prl. District & Sessions Judges and the District Judges working in Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act and Junior Civil Judges working in Juvenile Courts, in the State of Telangana, are hereby nominated to participate in the online release event for the report on the study titled “**Factors impacting Judicial Decision Making on Juvenile Transfer in India**” scheduled on 28.10.2023 (Saturday) from 02.30 p.m. to 04.30 p.m.

The Link to join the event is:

<https://us06web.zoom.us/j/83036548027?pwd=bIPra1YtQEasYz1zXnIxLgGqZTgUkx.1>

Meeting ID: **830 3654 8027**

Passcode: **211254**

NOTE: The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for attending the said programme through online.


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

To

1. All the District Judges working the State of Telangana.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.

4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, 2nd Floor, 'C' Block, High Court Premises, Hyderabad.

9. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES / JUNIOR CIVIL JUDGES (JUVENILE COURTS) :**

- | | | |
|-------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthi | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

10. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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